

Telecom Regulatory Authority of India
27th February 2006
PRESS RELEASE No. 18/2006

**Release of Stakeholders' Comments on TRAI Consultation
Paper No. 2/2006 on "Issues pertaining to Next Generation
Networks (NGN)".**

TRAI has released the compilation of stakeholders' comments received on "Issues pertaining to Next Generation Networks (NGN)". A total of twelve (12) stakeholders have submitted their written responses. In addition gist of stakeholders' comments made during Open House discussions at Delhi and Bangalore are also included.

The salient features of stakeholders' responses are following: -

- NGN has the relevance for all telecom service providers in India and is permitted for them as a technology option.
- There is a need to educate all the stakeholders through awareness workshops and seminars on NGN.
- The process of complete migration to 'NGN' should not be rushed and migration time frame should be left to service providers.
- A light touch approach to regulation in NGN era to be adopted.
- Need to establish a Joint Consultative Committee involving C-DoT, TEC and industry to analyse the technical standards and related issues of NGN.
- Need to set up a cross-industry body alongwith regulator named "NGN Coordination Committee" to deliberate on the various migration issues.

The compilation of comments have been launched on TRAI website (www.trai.gov.in).

(S. N. Gupta)
Advisor (CN)

Index of Responses Received from Various Stakeholders to the Consultation Paper No. 2/2006 on “Issues pertaining to Next Generation Networks (NGN)”.

S. No.	Responses received from
1	Consumer Care Society
2	Cellular Operators Association of India (COAI)
3	HFCL Infotel Ltd.
4	Mahanagar Telephone Nigam Ltd. (MTNL)
5	Xalted Information Systems Pvt. Ltd,
6	NOKIA
7	IPv6 Forum India
8	Asia Pacific Network Information Centre (APNIC)
9	Mr. Roland H. Alden
10	Prof. P.J. Joglekar
11	TATA Teleservices
12	Reliance Infocomm Ltd.

- Bangalore Open House Comments
- Delhi Open House Comments